

1	2	3	4
West Bengal	40 94	50 67	30 25
A & N. Islands	55 16	58 72	42 14
Arunachal Pradesh	20 79	28 94	11 32
Chandigarh	64 79	69 00	59 31
Dadra & Nagar Haveli	26 67	36 32	16 78
Delhi	61 54	68 40	53 07
Goa, Daman & Diu	56 65	65 59	46 56
Lakshadweep	55 07	65 24	44 65
Mizoram	59 88	64 46	54 91
Pondicherry	55 85	65 84	45 71
INDIA	36 23	46 89	24 82

SOURCE: Primary Census Abstract General Population

NOTE Excludes Assam where Census could not be held owing to disturbed condition prevailing there at the time of 1981 Census

Rural Electrification in Rajasthan

1303 SHRI RAMDAS AGARWAL:
Will the Minister of ENERGY be pleased to state.

(a) what is the present number of wells energised and the number of villages electrified under the rural electrification programme in Rajasthan;

(b) what is the number of villages electrified but where no connections have so far been released, and

(c) what is the target set for 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE) (a) As per available information upto the end of November 1990, 26,320 villages have been electrified and 3,66,140 pump sets have been energised in Rajasthan

(b) According to the existing definition of village electrification a village is treated as electrified only if at least one service connection has been provided within the revenue boundaries of the villages

(c) The target for village electrification and pumpsets energisation in Rajasthan for 1990-91 was 700 and 15,000 respectively.

Demand and Supply of Power in Rajasthan

1304 SHRI RAMDAS AGARWAL
Will the Minister of ENERGY be pleased to state:

(a) what is the gap between demand and supply of power at present in Rajasthan and what are the latest findings of Central Electricity Authority in this regard;

(b) what is the likely increase in the demand for power supply during 1990-91, and

(c) whether the clearance for the two thermal power projects, namely Dholpur Thermal Power Project (3x210 MW) and Suratgarh Thermal Power Project (2x210 MW) has been given by the Central Government for inclusion in the Eighth Five Year Plan, if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE) (a) According to the CEA, during April–November, 1990, the energy requirement in Rajasthan was 7170 MU against which the availability was 7065 MUs.

(b) The anticipated energy requirement in Rajasthan during 1990-91 will be about 11700 MUs as compared to 10532 MUs during 1989-90.

(c) The revised scheme (2x250 MW) Stage-I of Suratgarh was techno-economically appraised by the Central Electricity Authority in October, 1990 subject to certain inputs/clearances being tied up by the Rajasthan State Electricity Board. The scheme could be accorded techno-economic clearance as soon as all the necessary inputs/clearances are tied up by the RSEB. The site for the proposed Dholpur Thermal Power Project (3x210 MW) was rejected by the Department of Environment as it was likely to have adverse effect on environment and on Taj Mahal. The RSEB was accordingly informed to locate an alternative site and submit the Revised Project Report which is still awaited. The selection of the alternative site by the RSEB is in progress.

Electrification in Mauzpur Colony of Shahdara, Delhi

1305. **SHRI SARADA MOHANTY** Will the Minister of ENERGY be pleased to state.

(a) whether it is a fact that Mauzpur Colony of Shahdara, Delhi, has been provided with street lights,

(b) whether it is also a fact that Chet Ram Marg, Street No 2, has not been provided street lights causing great hardship to the residents;

(c) whether a number of representations have been given to the authorities by the residents of Mauzpur Colony to provide street lights in Chet Ram Marg; and

(d) if so, what are the details thereof and the reasons for not providing

the street lights and by when the street will likely to be electrified?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) Yes, Sir.

(b) to (d) According to DSEU, Street light does not exist at Chet Ram Marg, Street No 2. DESU can provide street lighting in the said area on receipt of the specific request from the Municipal Corporation of Delhi or any other agency responsible for the development of the area against 100 per cent payment of the estimated cost thereof. No request has yet been received by DESU from any such agency in this regard.

Light trainer Aircraft for Pilots Training

1306 **SHRI SURESH KALMADI** Will the Minister of CIVIL AVIATION be pleased to state

(a) whether Government propose to make light trainer aircraft for training of pilots, and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b) Director General of Civil Aviation has designed and developed a 2-seat light trainer aircraft named 'SWATT' for pilot training in flying clubs. The aircraft is undergoing certification flight trials and the reports of pilots who have flown it are encouraging. Bharat Heavy Electricals Ltd (BHEL) has shown its interest to manufacture the aircraft and has applied for an Industrial licence to do so.

Admission of Children by Principals of Kendriya Vidyalayas under their Special Powers of Dispensation

1307 **SHRI SYED SIBTEY RAZI** Will the Minister of HUMAN